

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 115 OF 2016 &  
IA NOS. 265, 266 OF 2016**

**Dated: 23<sup>rd</sup> September, 2016**

**In the matter of :**

**M/s. Sanwariya Gas Ltd.**

**...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**...Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, list the matter on **25.11.2016.**

**Court Master**

vg